

Plan to boost tourism

921. SHRI R. SAMBASIVA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have formulated a comprehensive plan to boost domestic as well as international tourism during the current financial year; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) and (b) Promotion of International and domestic tourism is the main function of the Department of Tourism. With this end in view the Department is formulating schemes under various heads such as trekking and mountaineering, beach holidays, wild life tourism, conducting of national and regional Youth Travel Festivals. The schemes for the construction of economical hotels, Yatri Niwases and Dharamshalas/Yatrikas at places of tourist interest have also been taken up/are being processed.

The Department is co-ordinating the efforts of the State Tourism Development Corporations of various States and Union Territories to provide package tours for tourists to visit various parts of the country.

The development of facilities for tourists, both domestic and international is a continuous process in which the Central Government, the State Governments and the private sector play their respective roles in co-ordination with each other.

Several measures are being taken for the promotion of International

Tourism. These include advertisements through newspapers, magazines, radio and television. Sales seminars, India Evenings, Exhibitions are also organised apart from inviting travel writers, tour operators TV teams and Travel Agents on familiarisation tours to India for effective publicity abroad.

Suitable publicity material is distributed through our offices in India and abroad for the promotion of domestic and International tourist traffic.

Scheduled Castes/Scheduled Tribes etc. Ambassadors abroad

922. SHRI F. M. KHAN: Will the PRIME MINISTER be pleased to state:

(a) whether there are any persons belonging to Scheduled Castes/Scheduled Tribes/Muslim community/backward classes who are representing India as Ambassadors/High Commissioners and Heads of missions abroad; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) Yes, Sir.

(b) The number of such Heads of Missions belonging to the Muslim community/Scheduled Castes/Scheduled Tribes is 17.

Strength of the Indian Forest Service Officers in the Union Territory cadre

923. SHRIMATI OMEM MOYONG DEORI: Will the PRIME MINISTER be pleased to state:

(a) the total strength of Indian Forest Service Officers belonging to the Union Territory cadre and whether it

has any relationship with the forestry in each of the Union Territory; and

(b) if so, what are the details thereof; and if not, how it is proposed to meet the shortage of Indian Forest Service Officers in the interest of proper management of forest resources and maintenance of quality of environment in these territories?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN):
(a) and (b) Only the Union Territories of Andaman & Nicobar Islands,

Arunchal Pradesh, Goa, Daman and Diu, Dadra & Nagar Haveli and Mizoram are participating in the Union Territories cadre of the Indian Forest Service. The position in these Union Territories is given in the attached statement. The cadre strength is governed not only by the forest area but also by other relevant factors such as the nature of the terrain, accessibility, and complexity of forest management and administration. To meet the shortage of Indian Forest Service Officers, the annual recruitment has been stepped up.

Statement

Authorised strength of the Union Territories cadre of the Indian Forest Service*

S.No.	Name of the U.T.	Forest area in '000 ha.	No. of posts
<i>1 Details of senior posts</i>			
(i)	Andaman & Nicobar Islands	714.4	18
(ii)	Arunachal Pradesh	5174.0	27
(iii)	Goa, Daman & Diu	99.4	6
(iv)	Dadra & Nagar Haveli	20.2	1
(v)	Mizoram	1698.0	9
TOTAL :			61
<i>2 Central Deputation Reserve</i>			
			12
<i>3 (i) State Deputation Reserve</i>			
			7
<i>(ii) Ad-hoc Deputation Reserve</i>			
			10
<i>4 Leave Reserve</i>			
			5
<i>5 Junior Posts</i>			
			10
<i>6 Training Reserve</i>			
			5
Total Authorised Strength			110

*Reviewed and notified on 26-3-1985.